

DIVISION BENCH  
COURT - I

S-2

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1711(KB)2019  
IA(I.B.C)/927(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> MAY 2024**

IN THE MATTER OF	<b>AVANI TOWERS PRIVATE LIMITED VS ENERGY PROPERTIES PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances (via video conferencing/physically)**

**ORDER**

1. None appears for the parties.
2. Post this matter on **13/05/2024**.

**Court Officer**